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**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

Original Application No.180/00976/2018

Thursday, this the 26th day of September, 2019

C O R A M :

**HON'BLE Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER
HON'BLE Mr.ASHISH KALIA, JUDICIAL MEMBER**

1. Pradeesh.C.,
MTS, Kollam Head Post Office,
Kollam – 691 001.
Residing at Prathibha, Punnukkanoor,
Perumpuzha P.O., Kollam – 691 504.
2. Sona Sasidharan,
MTS, Kollam Head Post Office,
Kollam – 691 001.
Residing at S.S.Bhavan, Velichikkala,
Adichanalloor, Kollam – 691 573.
3. **Deleted**
4. **Deleted**
5. **Deleted**
6. Makesh.M.,
MTS, Sasthamcotta – 690 521.
Residing at Makesh Bhavanam,
Poruvazhy North, Chathakulam – 690 520. ...Applicants

(By Advocate Mr.Vishnu.S.Chempazhanthiyil)

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v e r s u s

1. Union of India
represented by the Secretary and Director General,
Department of Posts, Dak Bhavan, New Delhi – 110 001.
2. The Chief Postmaster General,
Kerala Circle, Thiruvananthapuram – 695 033.
3. The Senior Superintendent of Post Offices,
Kollam Postal Division, Kollam – 691 001.
4. The Superintendent of Post Offices,
Pathanamthitta Postal Division,
Pathanamthitta – 689 645. ...Respondents

(By Advocate Mr.S.R.K.Prathap, ACGSC)

This application having been heard on 26th September 2019, the Tribunal on the same day delivered the following :

O R D E R (O R A L)

Per : Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER

When the matter came up for consideration today, learned counsel for the applicants seeks permission to withdraw the O.A. Permission is granted. The O.A is dismissed as withdrawn. M.A.No.180/661/2019 for impleadment is also accordingly closed. No order as to costs.

(Dated this the 26th day of September 2019)

**ASHISH KALIA
JUDICIAL MEMBER**

**E.K.BHARAT BHUSHAN
ADMINISTRATIVE MEMBER**

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List of Annexures in O.A.No.180/00976/2018

- 1. Annexure A-1** – A copy of the Notification No.Rectt/10-3/2018 dated 30.10.2018 issued by the 2nd respondent.
- 2. Annexure A-2** – A copy of the Memo No.BB/44/Exam 2011 dated 1.5.2013 issued by the 3rd respondent.
- 3. Annexure A-2(a)** – A copy of the Order No.BB/44/Exam/2012 dated 28.6.2013 issued by the 3rd respondent.
- 4. Annexure A-2(b)** – A copy of the Memo No.Group D/Sasthamcotta dated 1.7.2013 issued by the 4th respondent.
- 5. Annexure A-3** – A copy of the application dated 9.11.2018 submitted by the 1st applicant.
- 6. Annexure A-3(a)** – A copy of the application dated 9.11.2018 submitted by the 2nd applicant.
- 7. Annexure A-3(b)** – A copy of the application dated 14.11.2018 submitted by the 3rd applicant.
- 8. Annexure A-3(c)** – A copy of the application dated 9.11.2018 submitted by the 4th applicant.
- 9. Annexure A-3(d)** – A copy of the application dated 9.11.2018 submitted by the 5th applicant.
- 10. Annexure A-3(e)** – A copy of the application dated 10.11.2018 submitted by the 6th applicant.
- 11. Annexure A-4** – A copy of the representation dated 15.11.2018 submitted by the 1st applicant to the 2nd respondent.
- 12. Annexure A-4(a)** – A copy of the representation dated 15.11.2018 submitted by the 2nd applicant to the 2nd respondent.
- 13. Annexure A-4(b)** – A copy of the representation dated 15.11.2018 submitted by the 3rd applicant to the 2nd respondent.

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14. Annexure A-4(c) – A copy of the representation dated 15.11.2018 submitted by the 4th applicant to the 2nd respondent.

15. Annexure A-4(d) – A copy of the representation dated 15.11.2018 submitted by the 5th applicant to the 2nd respondent.

16. Annexure A-4(e) – A copy of the representation dated 15.11.2018 submitted by the 6th applicant to the 2nd respondent.

17. Annexure R-1 – A copy of the Department of Posts (Postal Assistant and Sorting Assistant Group C Non Gazetted) Recruitment Rules, 2015.

18. Annexure R-2 – A copy of the Directorate Letter No.22011/6/2013-Estt(D) dated 28.5.2014.

19. Annexure R-3 – A copy of the Directorate Letter No.25-10/2014-SPG dated 9.7.2014.

20. Annexure R-4 – A copy of the Directorate Letter No.45-2/2011-SPB-I dated 18.10.2012.

21. Annexure R-5 – A copy of the judgment dated 18.1.2017 in OP (CAT) No.327/2016.

22. Annexure R-6 – A copy of the order dated 22.12.2017 in OA No.993/2015.

23. Annexure R-7 – A copy of the order dated 28.1.2019 in OA No.179/2016.
